

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 98/(MAH)/2013  
CA No.

CORAM:


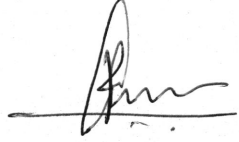
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES: Ms. Pratima Arun Parekh  
V/s.  
M/s. AAP Realtors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
13	Nikita Vardhan Advocate i/b Kanga & Company for Petitioner		
13	Ankit Lohia Adv. Rupesh Creck for 2, 3, 5 to 9, 11 to 13. i/b IL Legal		
13	Anand chovatia i/b Jagesh Allia For Respondent No. 1		

ORDER

C.P. No. 98/397-398/CLB/MB/2013

At request of the parties, list this matter for reporting settlement on 27.03.2017

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial).

Sd/-  
V. NALLASENAPATHY  
Member (Technical).